

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1235 of 2019

IN THE MATTER OF:

E.N. Palanisamy

...Appellant

Versus

Bank of Baroda & Ors.

...Respondents

Present:

For Appellant :

**Mr. Anup Kumar, Mr. Magan Seth, Mr. Varun Narang
and Mr Shivam Kumar, Advocates**

For Respondent:

**Mr. Aashish Jain and Mr. R. Soundara Raja,
Advocates for R-1 & R-2
Mr. AnshulRawat, Advocate for IRP**

O R D E R

09.01.2020

Post this appeal 'for Orders' on **29th January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/sk/